

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17141/2006

(From the judgement and order dated 10/07/2006 in CMWP No.5385/1998
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM NAYAK

Petitioner(s)

VERSUS

U.P. STATE SUGAR CORPORATION

Respondent(s)

[With prayer for interim relief and office report]
[For final disposal]

Date: 23/08/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. Bharat Sangal, Adv.
Mr. Abhinav Ramkrishna, Adv.

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay, Adv.
Mr. Ajay Rai, Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.
Judgment reserved.

(Subhash Chander)
Court Master

(Phoolan Wati Arora)
Court Master